- (v) (a) Twenty-fourth Annual Report and Accounts of the Lubri-zol India Limited, Bombay, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India there on.
- (b) Review by Government on the working of the Company. [Placed in Library. See No. LT-1992A/91]
- (vi) (a) Twenty-eighth Annual Report and Accounts of the Cochin Refineries Limited, Ambalamugal (Kerala), for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Company. Placed in Library. See No. LT-2005/91]

Notifications of the Ministry of Petroleum and Chemicals Department of Petroleum and Natural Gas

- DR. SANJAY. SINGH; Madam, I also lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Petroleum and Chemicals (Department of Petroleum & Natural Gas), under sub. section (6) of section 3 of the Essential Commodities Act, 1955:—
 - (1) S.O. No. 791(E) dated the 15th October, 1990 publishing the Kerosene (Fixation of Ceiling Prices). Amendment Order, 1990.
 - (2) S.O. No. 792(E) dated the 15th October. 1990. publishing the Light Diesel Oil (Fixation of Ceiling Prices) Amendment Order, 1990.
 - (3) S.O. No. 793(E) dated the 15th October, 1990, publishing the Furnace Oil (Fixation of Ceiling Prices and Distribution) Amendment Order, 1990.
- <4) S.O. No. 794(E) dated the 15th October, 1990 publishing the Paraffin Wax (Supply, Distribution

- and Price Fixation) Amendment Order, 1990.
- (5) S.O. No. 795(E) dated the 15th October, 1990, publishing the Kerosene (Restriction on Use and Fixation of Price) Amendment Order, 1990.

[Placed in Library. See No. LT-2002/91] Statements showing the action taken by Government on the various assurances, promises and undertakings given during the Session shown against each.

- DR. SANJAY SINGH: Madam, I also lay on the Table a copy each (in English and Hindi) of the following statements showing the action taken by Government on the various assurances, promises and undertakings given during the Session shown against each:
 - (1) Statement No. XXIV—Hundred and Twenty-first Session, 1982.
 - (2) Statement No. XX—Hundred and Twenty-seven Session, 1983.
 - (3) Statement No. XXVI—Hundred and Twenty-eighth Session, 1983.
 - (4) Statement No. XXIII—Hundred and Twenty-ninth Session, 1984.
 - (5) Statement No. XXIX—Hundred and Thirty-fifth Session, 1985.
 - (6) Statement No. XXIII—Hundred and Thirty-seventh Session, 1986.
 - (7) Statement No. XXVI—Hundred and Thirty-ninth Session. 1986.
 - (8) Statement No. XXVII—Hundred and Fortieth Session, 1986.
 - (9) Statement No. XXV—Hundred and Forty-first Session, 1987
 - (10) Statement No. XXIV—Hundred and Forty-second Session, 1987.
 - (11) Statement No. XXII—Hundred and Forty-third Session, 1987.
 - (12) Statement No. XXI—Hundred and Forty-fourth Session, 1987.
 - (13) Statement No. XVIII—Hundred and Forty-fifth Session, 1988.

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- (14) Statement No. XVII—Hundred and Forty-sixth Session, 1988.
- (15) Statement No. XVI-Hundred and Forty-seventh Session, 1988.
- (16) Statement No. XIII—Hundred and Forty-eighth Session, 1988.
- (17) Statement No. XI-Hundred and Forty-ninth Session, 1989.
- (18) Statement No. X-Hundred and Fiftieth Session, 1989.
- (19) Statement No. IX-Hundred and Fifty-first Session, 1989.
- (20) Statement No. VI-Hundred and Fifty-second Session, 1989.
- (21) Statement No. V-Hundred and Fifty-third Session, 1990.
- (22) Statement No. Ill-Hundred and Fifty-fourth Session, 1990.
- (23) Statement No. I (Vols I & H)— Hundred and Fifty-fifth Session 1990. [Placed in Library. See No. LT-1970/91 to 1992/911

(Vols I & II)

- I Report and Accounts (1989) of Cancer Institute, Madras and related papers.
- II. Report and Accounts (1989-90) of the Cancer Hospital and Research Institute, Gwalior and related papers.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI SHA-KEELUR REHMAN): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers: -

- I. (a) Annual Report and Acounts of the Cancer Institute, Madras, for the year 1989, together with the Auditors' Report on the Accounts.
- (b) Review by Government on the working of the Institute.
- Annual Report Ac counts of the Cancer Hospital and the Research Institute, Gwalior, for 1989-90, together the with Auditors' Report on the Accounts.

(b) Review by Government on the working of the Institute. [Placed in Library. See No.. LT-1951/91)

on the Table

- I. Report and Accounts (1989-90 of the **Andaman and Nicobar Islands Forest** Plantation Development Corporation Limited, Port Blair and related papers.
- II. Reports and Accounts (1988-8f and 1989-90) of the Animal Welfare Board, of India, Madras and related papers.
- Hi. Report and Accounts (1989-90) of the Padmaja Naidu Himalavan Zoological Park, Darjeeling and related papers.
- IV. Report and Accounts (1989-90) of the Centre for Environment Education, Ahmedabad and related papers.

MINISTER OF STATE THE MINISTRY OF ENVIRONMENT (SHRIMATI FORESTS AND MANEKA GANDHI) j Madam I lay on the Table—

I, A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1957:

- - (i) Thirteenth Annual Report and Accounts of the Andaman & Nicobar Islands Forest & Plantation Development Corporation Limited, Port Blair, for the year 1989-90, together with the Auditors Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (ii) Review by Government on the working of the Corporation. [Placed in Library. See No. LT-1718/91.]
- II. A copy each (in English and Hindi) of the following papers:-
- (a) (i) Twenty-seventh Annual Report and Accounts of the Animal Welfare Board of India, Madras, for the year 1988-89, together with the Audit Report on the Accounts.